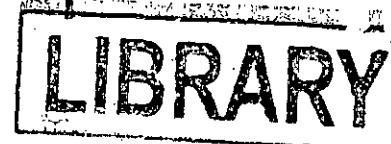


**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**



O.A/350/215/2016

Date of Order: 04.03.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Asgar Ali Hossain, son of Late Mokbul Hossain,
Village – Kuripara, Post Office – Maliandighi,
Police Station – Harirampur, District – Dakshin
Dinajpur, Pin No. 733125.

...Applicant

Versus

1. The Union of India service through the Secretary Department of Postal, having office at Sansad Marg, New Delhi – 110001.
2. A.D.M (Pti), The Chief Post Master General, West Bengal Circle, Kolkata – 700012.
3. The Post Master General, North Bengal & Sikkim Region, having office at Siliguri, District – Darjeeling, Pin No. 734001.
4. The Superintendent of Post Office, Dinajpur Division, Balurghat, District – Dakshin Dinajpur, Pin No. 733101.
5. The Inspector of Post Kaliyaganj, Sub Division – Kaliyaganj, District – Uttar Dinajpur, Pin No. 733129.
6. The Post Master, Maliandighi Post Office, Police station – Harirampur, District – Dakshin Dinajpur, Pin No. 733125.

...Respondents

For The Applicant(s): Mr. N. Roy, counsel

For The Respondent(s): Mr. M.K. Ghara, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

This O.A has been preferred to seek the following relief:

“An order directing the respondents to sanction the appointment letter on compassionate ground and quashing and/or set aside the impugned speaking order dated 15.09.2015 passed by the respondent no. 4 herein.”

2. Heard ld. counsel for both sides.

3. At hearing, Ld. counsel for the applicant submitted that the Department has already communicated the applicant their desire to consider his case in the next CRC meeting.

4. Ld. counsel for the respondents produced a communication from the Supdt. of Post Offices, Dinajpur Division, dated 06.02.2020, which is extracted for clarity as under:

"Sir,

In respect to your letter dated 13.11.2019 it is to intimate that as per C.O letter no. LC-01/11/16/GDSMC/Comp Apptt/Dinajpur/Rectt dated 28.6.2019, the applicant was asked to submit annexure-II and necessary documents vide this office letter no. EST/CAT case/Maliandighi BO dated 10.7.2019 followed by reminder dated 14.11.2019. On receipt of the same the case is already sent to Regional Office, Siliguri vide this office letter of even no. Dated 7.1.2020 for further necessary action. Final decision from Circle Office, Kolkata is awaited for engagement on compassionate ground by Asgar Ali Hossain till date. It is for your kind information."

5. Accordingly, the respondents are directed to do the needful as assured to the applicant and communicate the decision forthwith thereafter.

6. The present OA stands disposed of. No costs.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

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